

**R.O.C.No.57344-A/2019-B2**



**DISTRICT JUDGE,**  
**TRANSFER & POSTING**

**NOTIFICATION No. 168 / 2019**

The Government in G.O.Ms.No.297, Home (Cts-III) Department, dated 05.04.2017 have issued orders sanctioning the constitution of 48 new Courts (various cadres) at various places in Tamil Nadu, including Additional District Court at Sivagangai in the cadre of District Judge.

Thiru. M.K.Rafi, Additional District Judge, Ramanathapuram is transferred and posted as Additional District Judge, Sivagangai in the said newly sanctioned Court.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 26.07.2019.**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL**